

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/45(CHE)/2023  
NAME OF THE PETITIONER(S) : State Bank of India  
NAME OF THE RESPONDENTS : S Swarnalatha  
UNDER SECTION : Sec 95(1) of IBC, 2016

**ORDER**

The Applicant is represented by the Ld. Counsel Mr. K. Chandrasekaran and the Respondent is represented by the Ld. Counsel Ms. Pavithra Dayalan through video conferencing mode.

Applicant is directed to serve copy of this application to the Respondent and file affidavit of service before the next date of hearing.

List the matter on **13.04.2023** for further hearing.

—sd—

[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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—sd—

[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT